

FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR
ECO GOLD NUTRI AND ORGANICS LLP
OPERATING IN PROCESSING, IMPORTING & EXPORTING OF AGRICULTURAL
COMMODITIES
AT
GRAM DAKACHYA, TEH. SANWER, INDORE, MADHYA PRADESH
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ECO GOLD NUTRI AND ORGANICS LLP PAN: AAGFE3663D LLPIN: AAJ-1557
2.	Address of the registered office	Registered office: Survey No. 337/1/1/2/2 Gram Dakachya, Tehsil Sanwer, District Indore, Indore, Madhya Pradesh, India, 453771
3.	URL of website	https://egnoindia.com/
4.	Details of place where majority of fixed assets are located	Presently, there are no fixed assets available in the company. As informed by the suspended management of the CD, all the fixed assets have already been sold prior to commencement of the CIRP process.
5.	Installed capacity of main products/ services	Not Applicable <i>[As there are no fixed assets/manufacturing facilities available in the company]</i>
6.	Quantity and value of main products/ services sold in last financial year	The books of accounts of the CD were last audited for the Financial Year ended on 31/03/2024. As per the last available audited financial statements, total revenue from the operations of the company stood at approx. INR 45.66 Crores.
7.	Number of employees/ workmen	Nil
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The financial statements and other details of the CD can be obtained by sending an email to cirp.ecogold@gmail.com The list of creditors is available on the website of IBBI: https://ibbi.gov.in/en/claims/claim-process/AAJ1557
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria are mentioned in the detailed Expression of Interest document, which can be obtained by sending an email at cirp.ecogold@gmail.com
10.	Last date for receipt of the expression of interest	November 2 nd , 2025
11.	Date of issue of provisional list of prospective resolution applicants	November 4 th , 2025

12.	Last date for submission of objections to provisional list	November 9 th , 2025
13.	Date of issue of final list of prospective resolution applicants	November 11 th , 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	November 11 th , 2025
15.	Last date for submission of resolution Plans	December 11 th , 2025
16.	Process email ID to submit Expression of Interest	cirp.ecogold@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is not registered as MSME

Sd/-

Krishna Gopal Ratanlal Maheshwari

Resolution Professional Eco Gold Nutri And Organics LLP

IBBI Reg. No: IBBI/PA-001/IPP01296/2019-2020/12712

AFA Valid till December 31st, 2026

Registered Address as per IBBI- 408, 4th Floor, Manish

Chambers, Sonawala Road, Goregaon (E),

Mumbai - 400 063

Date: October 18th, 2025

Place: Mumbai